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O.A. No.1130/07

09.10.2012

**Hon'ble Mr. D.C. Lakha, Member (A)**  
**Hon'ble Mr. Sanjeev Kaushik, Member (J)**

Sri Prateek Chandra holding brief of Sri P. Chandra, learned counsel for the applicant has submitted that he does not want to press this OA and the same may be dismissed as not pressed. In view of the submission of the Advocate the OA is dismissed as not pressed.

Sri D.N. Mishra, learned counsel for the respondents is present.

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J.M.

A.M.

/SV/